

ITEM NO.16
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. AVANI PAL SINGH

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 5903-
5904/2020

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

RAFIQUE ETC.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.94386/2020-CONDONATION OF DELAY
IN FILING and IA No.94384/2020-EXEMPTION FROM FILING O.T.)

Date : 10-11-2021 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Shashank Shekhar Singh, AOR

For Respondent(s)

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Ld. counsel for the petitioner is granted two weeks'
time, as last opportunity, to take fresh steps and file
fresh particulars in respect of the sole respondent (common
in both the matters).

List again on 3.1.2022.

AVANI PAL SINGH
Registrar